

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Chief Justice's Secretariat)

ORDER

No.: 812 of 2023/Psy

Dated: 20-07-2023

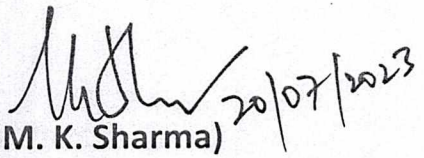
In the interest of administration, the following transfers and postings of the Head Assistant and Senior Assistants in the Subordinate Judiciary of UT of Ladakh are hereby ordered:

1. Sh. Peer Fayaz Ahmad Mohd, Head Asst./HRK, Principal District & Sessions Judge, Leh is transferred and posted in the Court of Special Mobile Magistrate (Sub Judge Level), Kargil against the available vacancy of the HA/Reader.
2. Ms. Deldan Angmo, Sr. Asst./Cl. Clk., Chief Judicial Magistrate, Kargil, and Sh. Latief-ul-Aziz Sheikh, Sr. Asst./Nazir, Chief Judicial Magistrate, Leh shall swap their place of postings.
3. Ms. Dechan Lamo, Sr. Asstt/MACT Clk, Principal District & Sessions Judge, Kargil and Sh. Irshad Ahmad Banday, Sr. Assistant/Nazir, Spl. Mobile Magistrate Court (Sub Judge Level), Leh shall swap their place of postings.

Note:-

1. All the Presiding Officers may be directed to ensure that transferees are relieved within 10 days from the date of issuance of this order. After the completion of 10 days the transferees shall be deemed to be relieved from their place of postings. Concerned Pr. District & Sessions Judges shall personally monitor the implementation of the order and report compliance.
2. The transfer of Kashmir based employees who have been transferred to District Kargil will not effect their total tenure of stay in UT of Ladakh.

By Order of Hon'ble the Chief Justice.


(M. K. Sharma) 20/07/2023

Principal Secretary to
Hon'ble the Chief Justice.

No:- 615-26/Psy-643

Dated:- 20-07-2023

Copy to the:-

- 1) Registrar General, High Court of J&K and Ladakh, Srinagar.
- 2) Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
- 3) Registrar Rules, High Court of J&K and Ladakh, Srinagar for information.
- 4) Pr. District & Sessions Judge, Leh-Ladakh for information & necessary compliance.
- 5) Special Mobile Magistrate (Sub Judge Level), Kargil for information.
- 6) Special Mobile Magistrate (Sub Judge Level), Leh for information.
- 7) Chief Judicial Magistrate, Leh for information.

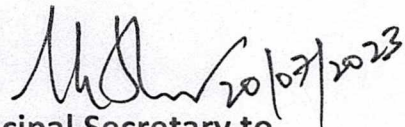
8) Chief Judicial Magistrate, Kargil for information.

9) CPC, e-Court, High Court of J&K Srinagar for uploading the same in the High Court website.

10) Director Finance, High Court of J&K and Ladakh for information.

11) Chief Librarian, High Court Wing, Jammu / Srinagar.

12) Order file.



Principal Secretary to
Hon'ble the Chief Justice.